(ग) उपर्युक्त संदर्भित 5-2-79 का स्पष्टीकरण निरीक्षकों पर लागू होता है। एक बार एक निरीक्षक को अपनी रेलवे में सहायक सुरक्षा अधिकारी/सहायक कमांडेण्ट के रूप में पदोन्नत किये जाने पर उसे एक रेलवे से दूसरी रेलवे में अथवा रेलवे सुरक्षा विशेष बल से क्षेत्रीय रेलों पर तथा विलोमत: स्थानान्तरित करने का आदेश सरकारी हित में दिया जा सकता है।

Theft of Railway Goods in Sikohabad, Northern Railway

*3012. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some time ago the Shikohabad Civil Police had received large quantity of stolen railway goods in Shikohabad (Northern Railway);

(b) whether it is a fact that the theft at Shikohabad was committed with the connivance of G.R.P. and R.P.F. official;

(c) if not, why could it not be prevented by R.P.F. and the reasons for its inability to work out the theft cases;

(d) whether involvement of some of the senior officers have come to light and a diary recovered which contained details of distribution of money among the officers connected with theft; and

(e) the details of the immediate action taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) In the month of July, 1982, Civil Police, Shikohabad recovered some pig iron, G.I. Pipes and Drums containing diesel oil etc. suspected to be stolen from railway and a country made pistol;

(b) and (c) Connivance, if any, of G.R.P./R.P.F. will be determined on the completion of the investigation of the cases registered by the Police;

(d) and (e) During the course of investigation, Police recovered note books containing some entries relating to money transactions. From these entries, it appears that some Government employees, mentioned by rank, were involved in such transactions. The concerned police authorities have been requested to investigate the cases thoroughly and identify the officers involved in the transactions. Necessary action would be taken in the light of the result of Police investigation. Meanwhile, the R.P.F. staff posted at Shikohabad and the OC/RPF/Etawah having jurisdiction over Shikohabad have already been transferred.

शिकोहाबाद (उत्तर रेलवे) में रेलवे सामान की चोरी

3012. श्री दया राम शाक्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कुछ समय पूर्व शिकोहाबाद सिविल पुलिस ने शिकोहाबाद (उत्तर रेलवे) से चुराया गया सामान भारी मात्रा में बरामद किया था ;

(ख) क्या यह सच है कि शिकोहाबाद में केन्द्रीय आरक्षी बल और रेलवे पुलिस बल की सांठ-गांठ से चोरी की गई थी ;

(ग) यदि नहीं, तो रेलवे पुलिस बल द्वारा इसे क्यों नहीं रोका जा सका और चोरी के मामलों का पता लगाने में इसकी असफलता के क्या कारण हैं ;

(घ) क्या इनमें कुछ वरिष्ट अधिकारियों के शामिल होने की बात सामने आयी है और एक डायरी मिली है जिसमें चोरी से सम्बद्ध अधिकारियों के बीच धन के बंटवारे का ब्योरा है ; और

(ङ) तत्काल की गई कार्यवाही का ब्योरा क्या है ?